

incomes. The aim of the savings campaigns is to induct farmers into the habit of banking their savings.

- (ii) The Fixed Deposit Scheme introduced last year as an additional instrument of savings has, from 1st November, 1968, been thrown open to Agents, who would earn commission at the rate of 1½ per cent of the business canvassed by them.
- (iii) The facility of opening a joint account by three adults has been provided in Post Office Savings Bank, subject to the existing limit of Rs. 50,000 for deposits in joint accounts. Hitherto, joint accounts could be opened by only two adults.
- (iv) Following the recommendation of the National Savings Central Advisory Board, which advises Government on the promotion of the Small Savings movement, a Committee known as the National Savings Movement Reorganisation Committee, has been set up to consider the respective roles of the Central National Savings Organisation and the State Complementary Organisations and for suggesting methods of co-ordination between them as also to consider how the movement could be more broad-based and revitalised. This Committee, which is headed by a former Small Savings Minister, Maharashtra, is expected to make its recommendations shortly.

Barrage Scheme of Baitarani River in Orissa

3081. **SHRI S. KUNDU** : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether Barrage scheme of Baitarani river in Orissa has been finalised and whether it will be included in the Fourth Five Year Plan ;

(b) whether the scheme to construct a Dam on river Burabalanga at Kuliana in Orissa, is being undertaken ; and

(c) if so, in what stage it is at present ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The project report for the Anandpur Barrage Scheme across Baitarani river in Orissa, sent by the State Government is under technical scrutiny of the Central Water and Power Commission. The Scheme has been proposed by the State Government for inclusion in the Fourth Plan. The new irrigation schemes to be taken up in the Fourth Plan in the various States have, however, not yet been finalised by the Planning Commission.

(b) and (c). The Subaranarekha—Budhabalang Irrigation Scheme which envisages construction of a diversion weir on the Subaranarekha at Kokapada in Bihar and a reservoir in the Budhabalang basin at Kuliana is still being investigated by the State Government.

Rationalisation of Capital Structure of Public Undertakings

3082. **SHRI N. R. LASKAR** :
SHRI CHENGALRAYA NAIDU :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have examined the question of rationalizing the capital structure of certain public sector enterprises ;

(b) if so, whether all the proposal in this regard which were under examination, have been examined ; and

(c) the outcome of this examination ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c). The question of rationalizing the capital structure of certain public sector undertakings like Hindustan Steel, Heavy Engineering Corporation, Mining and Allied Machinery Corporation and Heavy Electricals (India) Limited which are capital intensive, has been under the active consideration of Government. Various important issues like initial investment, nature of Technology and tie-up of Technology, build-up of production, order book position, productivity, selling prices, profitability, financial relief and its timing, etc. are involved in the consideration of this matter ; all these issues are under various stages of consideration.

As the matters concerned are complex in nature final decision on all of them is likely to take some more time.

Export of Fertilizer Catalysts

3083. SHRI S. KUNDU : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Planning and Development Division of the Fertilizer Corporation of India has signed any contract with any European Country for the export of a range of fertilizer catalysts recently ;

(b) the name of the country with which the contract has been signed ; and

(c) the broad outlines of the agreement signed ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D.R. CHAVAN) : (a) Yes.

(b) Bulgaria.

(c) The contract has been entered into with M/s Chimimport, for the supply of the following catalysts :

- (1) Catalyst for primary reforming of natural gas.
- (2) Catalyst for secondary reforming of methane.
- (3) Catalyst for high temperature Co-conversion.
- (4) Catalyst for low temperature Co-conversion.
- (5) Catalyst for methanation of CO and CO₂

The total value of the contract is US Dollar 1,15,275 FOB Bombay. As per the contract, the catalysts have to be shipped by Oct./Nov. '69.

Theft of Radio-active Source from Boiler House of Fertilizer Factory Kanpur

3084. SHRI S. K. TAPURIAH :
SHRI JAGANNATH RAO
JOSHI :
SHRI RAM GOPAL
SHALWALE :

SHRI OM PRAKASH TYAGI :
SHRI BRIJ BHUSHAN LAL :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have seen the press reports in the *Indian Express* dated the 12th July, 1969 wherein it has been stated that there has been a theft of Powerful Radio-active source from the Boiler House of a fertilizer factory near Kanpur ;

(b) if so, whether it is also a fact that lakhs of people of Kanpur are faced with the danger of radio-active contamination ;

(c) whether the nature of the radio-active metal and its radiation potency have been established ;

(d) the estimated loss as a result thereof ; and

(e) the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D.R. CHAVAN) : (a) Yes.

(b) According to information received by the Government, the Radio-active source which was reported removed on 9th July, 1962, from its container was located on the 11th July, 1969 buried in open ground some 400 yards outside the factory fence and recovered. It is reported that as there was no habitation in the area where the article was found, there was no question of adverse effect of radiation on the health of the general public.

(c) to (e). Do not arise.

Free Supply of Teeth and Eye Glasses to Needy People

3085. SHRI ABDUL GHANI DAR : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government propose to supply free teeth and eye glasses to the needy people ; and

(b) if so, when this proposal is likely to be implemented ?